

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Excise Appeal No. 10433 of 2018- DB

(Arising out of OIA-AHM-EXCUS-002-APP-217-219-17-18 dated 08.01.2018 passed by
Commissioner (Appeals) -Ahmedabad)

PSP Projects Ltd

Plot No. Sm-6, GIDC
Behind Peugeot Complex
Viramgam Road, Sanand,
Ahmedabad-Gujarat-382110

.....Appellant

VERSUS

C.C.E. Ahmedabad-II

Custom House, 1st Floor,
Old High Court Road,
Navrangpura, Ahmedabad- Gujarat-380009

.....Respondent

APPEARANCE:

Shri Vipul Khandhar, Chartered Accountant appeared for the Appellant
Shri A.R. Kanani, Authorised Representative for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 27.11.2024
DATE OF DECISION: 27.11.2024

The appeal is disposed of. For order, see order of date in Excise
Appeal No. 10432 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha